## Brackish water prawn Hatchery in Maharashtra

1330. SHRI SURESH KALMADI: Will the Minister of AGRICULTURE be pleased o state:

(a) whether Government of Maharashtra have repeatedly requested Government to set up a modren Brackish Water Prawn Hatchery in the State; and

(b) if so, the reasons for not according sanction to the proposal?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) Government of Maharashtra have sought for setting up of a Shrimp Seed Hatchery under the UNDP Project.

(b) The UNDP Project hag a provision for setting up of a total of five pilot Brackish water Fish Farms and five pilot Shrimp Seed Hatcheries in the country so that atleast one Hatchery or on<sup>©</sup> Farm under UNDP Project is located in each of the maritime States. The selection of sites for these farms and hatcheries Las been made en the recommendations of the UNDP experts according to which one UNDP pilot farm has been selected for Maharashtra. The Government 'of Maharashtra have been informed accordingly.

#### **Cooperative sugar mills in the country**

1331. SHRI MURLIDHAR CHAN-DRAKANT BHANDARE: Will the Minister of FOOD AND CIVIL SUP PLIES be pleased to state:

(a) whether in view of the success achieved by cooperative sector sugar mills in providing assured income and fair retur<sub>n</sub> to sugar-caneproducers in Maharashtra, Government propose to promote cooperative sugar mills in other cane-growing areas of Uttar Pradesh, Punjab and other States; and

(i>) if so,- the details of th© steps taken so far in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BAITHA): (a) and (b) According to the policy guidelines issued for licensing in the Sugar Industry during • the Seventh Five Year Plan, first priority is given to the cooperative sector for setting up new sugar mills. Second priority is given to the public sector and lastly to the private .sector.

In keeping with this policy, out of 20 letters of intent issued so far under tho revised policy, 14 letter^ of intent have been given to the cooperative sector.

#### Welfare of primative tribes

1332. SHRI JAGADISH JANT: Will the Minister of WELFARE be pleased to state:

(a) what are the primitive tribals living in Orissa and Bihar;

(b) the population of those tribes, tribes-wise; ,

(c) the schemes sponsored by the Centre for their upliftment; and

(d) the amount provided to  $\sim$  the State Governments under those schemes in the last three years?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) and (b) A statement is enclosed *[Sec* below).

(c) Special Central Assistance is given to , the States for taking up various family orienied programmes in sectors like Agricul ture, Horticulture Soil Conservation, Ani mal Hasbandry, Drinking water, Education, Communication, Health, Housing, Co operation, etc. Besides some special sche mes for improvement of communication in primitive tribes areas and construction of Ashram schools are taken up with additional Central assistance.

(d) The amounts provided to the State Governments for development of primitive

	(Rs. in Lakhs)	
	Bihar	Orissa
1985-86	56.00	55.00
1986-87	62.00	75.90
1987-88	62-13	76.06

Statement		
S.No. Identified Priraitivs Tribal Groups	Total popula- tion^ per 1971 Census	
A. Bihar t		
1. Амі.	7328	
2 Birhor	4590	
3 Birjia	4025	
4 Kcrwa	21637	
S Mai Paharla	96135	
6 Parhaiya	26328	
THillKhari .	2764	
8 Savar	3540	
9 Saiiria Paharia	19481	
B. Orris* '.		
1 Didayi	3055	
<ul><li>2 Mankirdia</li><li>3 Lodha</li></ul>	133 1598	
4 Kharia	1259	
5 Benao	3870	
6 Dongria Khond	2676	
7 Juaag	3181	
& Kutia Khond	3016	
9 Lanjia Soura	4223	
10 Paudi Bhuyans	4424	
il Saora	2845	
12 Birhor • .	248	

# Promotion of deep sea-fishing

1333. SHRI JAGADISH JANI: Will the Minister of FOOD PROCESSING IN-DUSTRIES be pleased to state:

(a) whether Government proopse to take steps to promote deep sea fishing; aad

(b) if so the details, thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI JAGDISH TYT-LER): (a) and (b) Government have taken a number of steps to promote deep sea fishing; important among them are:—

(i) Augmentation of deep sea fishing fleet through judicious mix indigenous, imported and chartered fishing vessels.

(ii) Provision of 33 per cent subsidy on the cost of indigenously constructed deep sea fishing vessels.

(iii) Provision of loan facility oa soft terms by Shipping Credit & Investment Company of India Limited.

(iv) Systematic and intensive survey of fishery resources in Indian Exclusive Economic Zone.

(v) Assistance for constitution of fishing harbours at major and minor ports.

(vi) Training of deep sea fishing op-e atives for manning the fishing vessels; and

Regufation of fishing by foreign in the Exclusive Economic 7one and by Indian owned vessels in the Territorial waters.

### **Production of pulses**

1334. SHRI KRISHNA KUMAR BIR'.A: Will the Minister of AGRICUL-TURE be pleased to state:

(a) the nature of incentives given and the measures taken by Government so far to ra se the production of pulses in the country;

(b) the percentage of increase in the production of pulses at the end of 1M7